

(9)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/(IB)/2017
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

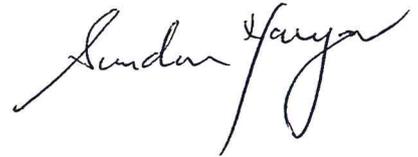
REPRESENTATION BY WHOM

1. Ashish Jain Senior
for Surana & Surana

Counsel for Petitioner



Sunder Narayan for Respondent



ORDER

Counsels for both the parties are present and submitted that the settlement process is in progress and prayed for more time. At request, time is enlarged. Put up on 10.10.2017 at 10.30 A.M.

-Sf-

MEMBER (TECHNICAL)

-sd-

MEMBER (JUDICIAL)

ghk